(c) whether the controversy lies on the felling of Sal trees and planting of pine trees?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (RAO BIREN-DRA SINGH): (a) No, Sir. The second phase of the project has not even been finalised.

(b) and (c) Yes, Sir. Some local leaders have voiced concern regarding the future phase of the project fearing that replacement of Sal by Tropical Pines will upset the tribal way of life and the environment in Baster. The Government of Madhya Pradesh has set up a Sub-Committee of the Cabinet to examine the matter in detail. A "Tribal Study" is also in progress.

Allotment of wheat and sugar Maharashtra

2527. SHRI MURLIDHAR CHANDRA-KANT BHANDARE: Will the Minister of AGRICULTURE be pleased to state:

(a) what are the criteria for allotment of wheat to roller flour mills in various States;

(b) whether it is a fact that the Central Government are allotting only 27,650 M. T. of wheat to the State of Maharashtra whereas the capacity of the flour mills in the State is over 50,000 M.T.;

(c) if so, what is the cause for this short supply;

(d) whether it is also a fact that the Central Government are allotting to the State of Maharashtra quantity of sugar less than the quantum of levy sugar fixed at 425 grams per head per month, if so, what is the cause for such short supply; and

(e) what steps are being taken by Central Government to meet the requirements of Maharashtra State in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (MISS KAMLA KUMARI): (a) and (c) In the past, allotment of wheat was made as per demands received from the State Governments. It was found that offtake was lower than the allotments made. On a fresh appraisal of the wheat situation in mid-19 80, done in the context of depleted stocks of wheat with the Government the allotments of wheat to the States were ra-' ionalised since August, 1980, so as to bring the allotments closer to the offtake, resulting in a scaling down of the allotments of wheat for all the States

to Questions

(b) Yes, Sir. From December, 1980 to February, 1981, the State Government had leen allotted at the rate of 27,650 tonnes wheat per month which has been incased *to* 30,000 tonnes in the month of March, 1981.

(d) and (e) With the reintroduction of martial control on sugar from 17-12-1979, ie pre-decontrol quota then based on 425 grams per month per capita for the States ihave been revived. Since this scale of quote was based for the projected population as on 1-4-1978, on account of increase in population during the last 2i years, tho monthly per capita availability has come down to a corresponding extent. On ac count of limited availability of levy sugai due to sharp decline in sugar production in 1979-80 season, and uncertain prospects of production in the current 1980-81 season, it has not been possible to consider the requests of various State Governments including Maharashtra, for increase in their monthly levy sugar quota.

उत्तर प्रदेश में चोनी झौर गेहूं की कमी

2528. श्री कलराज मिश्र : क्या कृष्टि मंद्री यह बताने की कृषा करेंगे कि :

(क) क्या सरकार को मालूम है कि उत्तर प्रदेश के बड़े शहरों में राशन की दुकानों पर चोनी सथा गेहूं की भारी कमी चल रही है;

(ख) 1980 के पिछले छ : महीनों के दौरान उत्तर प्रदेश में गेहूं की मांग तथा पूर्ति की स्थिति क्या रही है ; और

(ग) सरकार उत्तर प्रदेश को उपर्युक्त वस्तुग्रों की पूर्ति करने के सम्बन्ध में क्या कदम उठाने का विचार रखती है ?